

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 784/MP/2025

Subject : Petition under Section 79 of The Electricity Act, 2003 and relevant Regulations of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 in relation to a change in connectivity from ISTS to INSTS for a 700 MW solar project being set up under NTPC'S request for selection of grid connected Solar Projects of 1500 MW (ISTS-II) dated 06.12.2023 and power purchase agreement dated 11.10.2024.

Petitioner : JSW Renew Energy Thirteen Limited ('JRETL')

Respondents : NTPC Limited & Anr.

Date of Hearing : **27.4.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Abhishek Munot, Advocate, JRETL
Shri Samikrith Rao, Advocate, JRETL
Shri Anup Jain, Advocate, MSEDCL
Shri Rajiv Naik, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Ms. Sakie Jakharia, Advocate, NTPC

Record of Proceedings

Having considered that all the Respondents, except for MSEDCL, have not filed their respective replies in the matter, the Commission directed all the Respondents to file their comprehensive replies in the matter, if not already done so, within two weeks, with a copy to the Petitioner, who may file its rejoinders, if any, within two weeks thereafter.

2. The Petition will be listed for the hearing on **14.7.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)